

1	2	3
10.	H. Constable	757
11.	Constable	3,409
TOTAL :		4,623

Effect of terrorist/naxalite activities in attracting new investment

1633. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether terrorist/naxalite activities are a major hurdle in attracting fresh industrial/other investment in Jharkhand, Orissa, West Bengal, Madhya Pradesh and Chhattisgarh;

(b) if so, whether Government is planning to take any serious steps against terrorism and naxalite activities; and

(c) if so, the details of the steps taken and proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) No such information has been received from the States. However, the Left Wing Extremists have been causing damage to economic infrastructure and calling frequent bandhs, which is, inter-alia, hampering smooth functioning of industrial units.

'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to terrorist and naxalite activities in the States. The Central Government also closely monitors the situation and supplements their efforts in several ways on both security and development fronts.

People having refugee status in Jammu region

1634. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people having refugee status residing in Jammu region who had migrated from Pakistan during partition; and

(b) the steps Government is taking to abolish this and grant them Indian citizenship and voting rights in places where they are living?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) The number of persons migrated from West Pakistan and settled in Jammu region at present, is approximately 1.5 lakhs.

(b) In order to mitigate their problems, the Hon'ble Prime Minister announced a package

for Jammu and Kashmir on 25.4.2008. The Package, *inter-alia*, provides for concessions to the children and grand children of West Pakistan refugees settled in Jammu and Kashmir in the matter of admissions in the technical education institutions approved by the AICTE, bank loan facilities without collateral guarantees and provision of vocational training under Skill Development Initiatives. The West Pakistan refugees are citizens of India and are allowed to exercise their right to franchise in the Parliamentary elections. In so far as the issue of granting them State Subject status is concerned, the State Government has not been able to meet their demand as it has legal implications.

Violence during Panchayat elections in Kerala

1635. SHRI K.N. BALAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has received any information regarding pre-planned violence and illegal activities related to the Panchayat elections 2010 in Kerala;

(b) what administrative action were taken by the Central Government to help the State of Kerala for the peaceful conduct of Panchayat elections; and

(c) how many persons were deployed to Kerala from Central Forces for Panchayat elections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) and (b) No such input is available with this Ministry on pre-planned violence and illegal activities in the ensuing Panchayat elections in Kerala in 2010.

(c) As a matter of policy of the Government, Central Para Military Forces (CPMFs) are generally not deployed/provided for local body elections in the States, except in certain very exceptional circumstances. No CPMFs personnel deployed in Kerala for Panchayat Elections.

Plan to solve problems of rising terrorism and separatism

†1636. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any plan is being prepared to solve the problems of rising terrorism and separatism throughout the country;

(b) if so, the nature of the plan and the time by when action is to commence on the plan; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) to (c) Government is committed to combat terrorism, extremism

†Original notice of the question was received in Hindi.